

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

Company Petition No. 12/(MAH)/2012  
CA No. :

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES: M/s. Sapphire Properties Pvt. Ltd.  
V/s.  
M/s. Unique Properties Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Act 1956 & 241-242 of  
the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
30.	Ankit Lohia. a/w Vishal Thakur i/b Argus Partners. for Resp No. 8 and Resp No. 13		V S N

ORDER

C.P. No. 11 to 14/397-398/CLB/MB /2012

At request of the parties, list this matter for final hearing on 24.03.2017.

Sd/-  
**B.S.V. PRAKASH KUMAR**  
MEMBER (JUDICIAL).

Sd/-  
**V. NALLASENAPATHY**  
MEMBER (TECHNICAL).